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Baidhar -Vrs- UOI

Admission Sl. No.01  
O.A. No.467/12

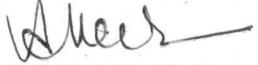
Order dated 21<sup>st</sup> September, 2015.

CORAM  
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)  
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Heard Mr. N.R. Routray, Ld. Counsel appearing for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways. Mr. Routray, submitted that in the meantime, the grievance of the applicant has already been settled and the applicant does not want to pursue this matter any further. Accordingly the O.A. stands disposed of being infructuous.

  
MEMBER(A)

  
MEMBER(J)

K.B.